

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3772

ANSWERED ON:10.09.2007

ESPIONAGE CASES IN ARMED FORCES

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**Will the Minister of DEFENCE be pleased to state:**

- (a) the number of jawans suspected to be found involved in spying cases in Armed Forces and the details of the administrative action taken against them during the last three years;
- (b) whether increasing number of cases of spying by army jawans has caused flaws in the security system; and
- (c) if so, the reaction of the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) During the last three years, 17 Armed Forces personnel were found to be involved in spying cases. Appropriate action have been initiated/taken as per rules, regulations and 14 persons have been awarded stringent punishment.

(b)&(c) : There has been no increase in number of spying cases by army jawans which have caused flaws in the security system. An effective inbuilt Counter Intelligence mechanism is in place to detect, identify and neutralize hostile intelligence efforts.